

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/6762/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 26<sup>th</sup> July, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 3207 Dated the 24<sup>th</sup> July, 2023.

Sir,


With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.07.2023 alongwith station leave permission for the day**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/6763-6764/A, dated 26.07.23  
Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
